

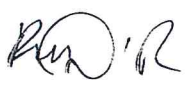


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/8/IB/2018
PETITION NUMBER : CP/39/ (IB)/2018
NAME OF THE PETITIONER(S) : VASUDEVAN (IRP)
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>			
1)	P. Stella Mary	Counsel for R.P.	
2)	VASUDEVAN	RP	
3.	ROHAN RATASEKARAN In CHATHAM VENKATESH	Proxy for Counsel for R3-R5	

ORDER

Counsels for both the parties are present. Counsel for R3 to R5 has filed an affidavit; copy of which is given to the other side. Counsel for Applicant is directed to make submissions on next date of hearing. Put up on 07.09.2018 at 10.30 A.M.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)